



NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

File No. : NGT/PB/Pr./CB/93/2014/692
Dated : 26th May, 2014

ORDER

WHEREAS, in exercise of powers conferred by sub-section (3) of Section 4 of the National Green Tribunal Act, 2010 (19th of 2010), the Central Government has specified Delhi (Principal Place) as the ordinary place of sitting of the National Green Tribunal, Northern Zone Bench which shall exercise jurisdiction in the area/territorial jurisdiction of Uttar Pradesh, Uttrakhand, Punjab, Haryana, Himachal Pradesh, Jammu & Kashmir, National capital Territory of Delhi and Union Territory of Chandigarh vide Notification No. S.O. 1908 (E) dated 17.08.2011.

WHEREAS, in exercise of powers conferred under Clause (d) of sub-section (4) of Section 4 of the National Green Tribunal Act, 2010 read with Rule 3, Rule 4 & Rule 6 of the National Green Tribunal (Practices and Procedure) Rules, 2011, the Chairperson, National Green Tribunal may direct to have sitting of the National Green Tribunal at any place, other than the place at which it ordinarily sits, falling within its jurisdiction, and may prescribe circuit procedure in that regard.

Whereas, the following Circuit Bench of the NGT Northern Zone Bench (PB) was constituted to hold its sitting at Shimla on 29th & 30th May, 2014 is as under:-

Hon'ble Mr. Justice Swatanter Kumar
Hon'ble Mr. Justice M.S. Nambiar
Hon'ble Dr. D. K. Agrawal
Hon'ble Prof. A.R. Yousuf

Chairperson
Judicial Member
Expert Member
Expert Member

Now, pursuant to the above Rules/orders/provisions and other enabling powers, it is hereby directed to reconstitute the said Circuit Bench as under:-

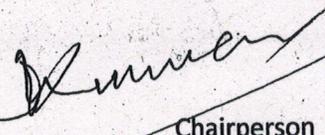
Hon'ble Mr. Justice Swatanter Kumar
Hon'ble Dr. D. K. Agrawal
Hon'ble Dr. R.C. Trivedi

Chairperson
Expert Member
Expert Member

which will hold its sitting at Shimla (Old Building, High Court of Himachal Pradesh at Shimla) on 25th & 26th June, 2014 (instead of 29th & 30th May, 2014) to hear and deal with the cases relating to the State of Himachal Pradesh.

The cases listed for 29th & 30th May, 2014 will be taken up for hearing by the Circuit Bench at Shimla on 25th & 26th June, respectively.

The earlier Order No. NGT/PB/Pr./CB/93/2014/662 dated 12.05.2014 stands modified accordingly.


Chairperson
National Green Tribunal